

CSS as on 1st January, 1983 and 1st January, 1984, respectively; and

(f) if APS for the same has not been fixed, the reasons therefor and steps being taken or proposed to be taken to streamline the procedure?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) to (d) A copy of the instructions/ guidelines for fixing the Authorised Permanent Strength of decentralised grades, of the Central Secretariat Service, Central Secretariat Stenographers' Service and Central Secretariat Clerical Service issued vide Department of Personnel and Administrative Reforms O.M. No. 21/13/75-CS(I) dated the 29th March, 1976 is annexed. [See Appendix CXXXI, Annexure No. 38.] The guidelines contained in these instructions are also being followed in fixing the Authorised Permanent Strength of Grade I and Selection Grade of C.S.S. to the extent they are relevant to these grade*,

(e) and (f) The APS for Grade I is fixed annually and for Selection Grade it is fixed triennially as on 1st May of the relevant year. The APS in respect of Grade I and Selection Grade of the C.S.S. as last fixed on 1st May, 1983 and 1st May, 1981 respectively was 578 and 126. Action has already been initiated to fix the APS for these two grades as on 1st May, 1984 and the existing procedure does not need any streamlining.

Commando Force in the Delhi Police

1740. SHRI VISHWA BANDHU

GUPTA:

SHRI BHAGATRAM MANHAR:

SHRI KAMALENDU BHATTACHARJEE:

SHRI GHULAM RASOOL KAR:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a commando force has been recently added to the Delhi Police force;

(b) if so, the number of personnel enrolled and trained in the said force; and

(c) the specific tasks for which they are likely to be utilised?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) and (b) Approval has been conveyed for setting up a Commando Force from within the existing strength of the Delhi Police. The Force shall have a strength of 150 personnel, and majority of them have already received training.

(c) The Commando Force is to be utilised for VIP security and for dealing with anti-terrorist activities, whenever necessary.

Redressal of Public Grievances in Delhi

1741. SHRI VISHWA BANDHU

GUPTA:

SHRI BHAGATRAM MANHAR:

SHRI KAMALENDU BHATTACHARJEE:

SHRI GHULAM RASOOL KAR:

Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether it is a fact that the Delhi Administration is experimenting with a new way of redressal of public grievances and to improve existing public facilities in selected localities in the Capital;

(b) if so, what are the details thereof; and

(c) the localities which have been selected for the same and the criteria followed in selection of the localities for the same?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH):
fa) Yes, Sir.

(b) Selected localities all over the U.T. of Delhi have been adopted by Senior Officers of Delhi Administration on informal basis for an assessment of public needs and the quality of services provided to them by various Governmental Agencies. The officers may make regular visits, and

take initiative in remedying public grievances.

(c) The localities have been divided into 22 zones as per list attached. The Basic criteria is to cover slums, J.J.R. Colonies and areas inhabited by weaker sections. The localities were selected accordingly.

Statement

Sl.	Name of the proposed zone	Area	Name of the Officer
1	2	3	4
1	Seema Puri	Seemapuri, Dilshad Colony, Jhilmil, Tahirpur, Loni Road.	Sh. S.R. Sharma Commissioner, Sales Tax.
2	Seelampur	Rohtas Nagar, Naveen Shahdra, Maujpur, Gonda, New Seelampur.	Do.
3	Patparganj Complex	Kalyanpuri, Trilokpuri, Gazipur, Khichripur, Gharoli Cattle Farm, Mandoli, Faisalpur.	Sh. B.P. Misra, Director of Industries.
4	Ghandni Chowk	Bazar Ghandni Chowk from Nai Sarak to Khari Baoli, Naya Bana, Lal Kuan, Hauz Kazi, Farash Khana, Ajmeri Gate, Sharda Nand Marg.	Sh. I.A. Khan, MD, DSIDI
5	Jama Masjid	Bazar Sita Ram, Turkman Gate, Ghuriwalan, Chawri Bazar, Jama Masjid, Matia Mahal, Chitli Qubar.	Shri Samat Kaul, Registrar, Cooperative Societies.
6	Bara Hindu Rao	Basti Julahan, Bagichi Raghunath, Sari, Khalil, Pahari Dhiraj, Bara Hindu Rao, Basti Harphool Singh.	Shri Dev Trivedi, Secy., Coordination.
7	Old Subzi Mandi	Roshnara Road, Arya Pura (Subzi Mandi), Naya Mohalla, Pul Bangash, Basti Punjabiyan, Baraf Khana to Clock Tower.	Sh. Prakash Chander Addl. Director, Education.
8	Partap Nagar (Andha Mughal)	Pariap Nagar (Andha Mughal) Gulabi Bagh, Railway Colony, Delhi Admn. Qrs. Amar Bagh.	Do.
9	Naraina	Naraina Colony (link Rd.) Naraina Village Naraina Indsl. Area, Inderpuri.	Sh. Balbir Singh, Director, Technical Education.
10	Karol Bagh	Beedanpura, Raghuarpura, Dev Nagar, Bapa Nagar, Than Singh Nagar.	Sh. M.C. Verma Secy., Planning
11	Patel Nagar	West Patel Nagar, Nagar, Ranjit Pandav Nagar.	Do.

1	2	3	4
12	Sarai Rohilla . . .	Sarai Rohilla, Inderlok, Daya Basti, Tri Nagar, Lawrence Rd., Rampura, Shastri Nagar, Neemri Village.	Sh. P.V. Jai Krishnan, Secy, Civil Supplies.
13	Kashmere Gate . . .	Kashmere Gate, Nickleon Rd., Hamilton Rd., Chota Bazar, Bara Bazar.	Sh. B.B. Sexena, Director, Agriculture, Marketing.
14	Malkaganj Sohanganj . . .	Malka Ganj, Mukimpura, Punjabi Mohalla, Shora Kothi, Sohanganj, Chandrawal.	Sh. Parkash Chander Addl. Director, Education.
15	Kingsway Camp . . .	Vijay Nagar, Gupta Colonies, Kingsway Camp, Sant Parma Nand Colony, Rajpura Village (GT Karnal Rd.)	Sh. Ashok Kumar, Administrator, APMC
16	Shalimar Bagh . . .	Narela, Refuge Colony, Shalimar Bagh, Pritampur Colony, Saraswati Vihar, Jahangirpuri.	Miss Nita Bali, Labour Commissioner.
17	Lajpat Nagar . . .	Hari Nagar Ashram, Village Kilokari, Nehru Nagar, Lajpat Nagar, Sunlight Colony.	Sh. D.G. Misra, Development Commissioner.
18	Kalkaji . . .	Madangir, Dakshinpuri, Kalkaji Colony, Gobindpuri, Khanpur.	Do.
19	Moti Nagar . . .	Karampura, S.B. Mills, Shakur Basti, Rani Bagh, Sri Nagar, Shakurpur, Moti Nagar, Sudershan Park,	Sh. R.S. Sethi, Dy. Commissioner, Delhi.
20	Janak Puri . . .	Janakpuri, Shiv Nagar, Vill. Nangal Rai, Pankha Rd., Uttam Nagar, J.J. Colony, Hastal, Vikaspuri.	Sh. Subhash Sharma Secy. (Services)
21	Tagore Garden . . .	Madipur Vill. Paschimpuri, J.J. Colony, Madipur, Panjabi Bagh, J.J. Colony, Raghbir Nagar, Vishnu Garden.	Sh. O.P. Kolkar, Secy, Education.
22	Nangloi . . .	Mangolpuri, Sultanpuri, Nangloi.	Sh. G.S. Kherwal, Director (Transport).

Bequest for setting up of a Nuclear power Station in Karnataka

1742. SHRI M. S. GURUPADA-SWAMY: WUl the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Karnataka Government has made a request for setting up of a nuclear power station in Karnataka;

(b) whether Government have considered their request; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) and (c) 'A decision on the location of the sites for future atomic power stations in the Southern Region, of which Karnataka forms a part, will be taken after consideration of the report of the Site Selection Committee.